

MINUTES OF EPCG COMMITTEE HELD AT 11.00 AM ON 03.06.2010 IN ROOM NO. 04, UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI V.K. GUPTA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE.

Export Promotion Capital Goods (EPCG) Committee Meeting was held at 11.00 AM on 3.6.2010. Following officials participated:

S. No. Name and Designation

1. Shri V.K. Gupta, Addl. DGFT & Chairman
2. Shri Akash Taneja, Jt. DGFT.
3. Shri Saish Kumar, Industrial Adviser, DIPP
4. Shri V.C. Aggrawal, Industrial Adviser, DHI
5. Shri Pramod Kumar, Technical Officer, D/o Revenue.
6. Shri Ishwar Singh, Dy. DGFT.
7. Shri Kamlesh Kumar, FTDO (EPCG-I).
8. Shri S.K. Swarnkar, FTDO (EPCG.II)

2. Minutes of last Meeting dated 22.3.2010 were confirmed.

3. The Agenda comprised of two parts, that is, Part-I and Part-II. It consisted of two types of cases i.e. Policy related cases and Nexus approval cases. The Committee, first took up the cases relating to Policy and took the following decisions as indicated against each :

S. No.	Case No.	Firm's Name	Licence No. & Date	Request of the firm	Decision of the EPCG Committee
1	1 of Agenda	M/s Mercury Car Rental Ltd, Delhi	(i)0530139387 dated 26.5.2005 (ii)0530139386 dated 26.8.2005	Permission for transfer/disposal of the imported vehicle under EPCG Authorization before completion of five years from the date of import.	Shri Girish Sethi, Material Manager appeared before the Committee and made submissions in support of the request for permission for transfer/disposal of the vehicles before completion of five years. The Committee found no merit in the justifications advanced by the firm and the request of the firm was rejected.
2	2 of Agenda	M/s Hindustan Zinc Limited, Udaipur	Licences issued for period AM09 onwards.	Re-fixation of Annual Average Export Obligation after excluding export performance of DTA unit converted to EOU.	Shri Vimal Godha, Sr. Manager (Finance) appeared before the Committee and made submissions in support of the request. The Committee decided to allow exclusion of exports of one of the DTA Units which was converted to an EOU on 8.5.2008 (i.e. Hydro-1 Plant of Chandriya Lead Zinc Smelter Unit), made in the licensing years 2005-06, 2006-2007 and

					2007-08 from the total turnover for fixation of average export obligation in respect of the EPCG licences issued in the years 2008-09 onwards.
3	3 of Agenda	M/s Associated Hotels Limited, Mumbai	(i)0330008606 dated 10.05.2005 (ii)0330009324 dated 05.08.2005	Regularization of two EPCG Authorizations on fulfillment of Export obligation, relaxing the condition to have registered the vehicles after 31.08.2008 as mentioned in the Circular No. 7 dated 7.05.2008.	The Committee noted that the firm failed to get the vehicles registered before 31.8.2008 which was mandatory as per the provisions of Circular No. 7 dated 7.5.2008. Further, the Committee also felt necessary to call for the report of the Regional Authority to see if there is any pending case of DRI/CBI. The Committee therefore deferred the case.
4	4 of Agenda	M/s H&R Johnson (India) Limited, Mumbai.	01500541 dated 16.10.1996	Change of name of H& R Johnson (India) Limited to M/s Prism Cement Limited.	Shri Rajnish Sacheti, Senior Vice-President appeared before the Committee and apprised that M/s H & R Johnson(India) Limited has been amalgamated with Prism Cement Limited 3.3.2010 as per the Bombay High Court Order dated 22.1.2010 and Andhra High Court Order dated 4.2.2010. He further requested that the exports made against the licence on or after 3.3.2010 in the name of new company i.e. M/s Prism Cement Limited may be allowed. The Committee approved the request for change of name from M/s H&R Johnson (India) Limited, Mumbai to M/s Prism Cement Limited and also for counting of the exports made by M/s Prism Cement Limited on or after 3.3.2010 towards fulfillment of Export Obligation against the subject licence.
5	5 of Agenda	M/s Sterlite Industries (India) Limited, Mumbai.	8 licences as detailed in column 2 of Statement at 'X'	Nexus Approval in respect of EPCG authorizations contained in the Statement at 'x'.	The Committee noted that the details as to the export product and list of import items are not available. Therefore, the Committee decided to call the firm in Personal Hearing alongwith the above details in next meeting.

6	6 of Agenda	M/s Strategic Engg.P.Ltd. Chennai.	0430000068 dt.22.3.2000	(i)Condonation of threshold limit of 90% of utilization of licence for import which was necessary under zero duty scheme. (ii)Extension of Export Obligation period in respect of EPCG licence No. 0430000068 dated 22.03.2000 for a period of two years i.e. upto 20.03.2012.	The Committee noted that the shortfall is merely 3.71% due to circumstances beyond the control of the firm. Accordingly, the Committee condoned the shortfall under policy relaxation and allowed conversion of 0% duty to 10% duty scheme with applicable interest. Further, the Committee allowed extension in export obligation period for 2 years subject to payment of applicable composition fee/custom duty as per Para 5.11 of HBP.Vol.I.
7	7 of Agenda	M/s Saboo Sodium Chloro Ltd., Jaipur	2133982 dt 21.2.1995	(i) Permission for inclusion of alternate product of group company/sister concern towards discharge of export obligation. (ii) Extension in E.O. period to regularize the export obligation.	Shri Pradeep K. Saxena, Director of the firm appeared before the Committee and made submissions in support of the requests. The Committee observed that the request of the firm for inclusion of alternate product may be considered from 8.3.2004 only, i.e. the date of submission of application after introduction of the provision for inclusion of alternate product i.e 28.1.2004 till 26.11.2006 (upto expiry of EOP). The Committee did not find any merit in the request for extension of export obligation period. Hence, the Committee decided to allow counting of export of alternate product/ other product (engineering products manufactured by the firm/third party) subject to maintenance of Annual Export Obligation on the basis of the exports of preceding three years of the products so included as alternate products.
8	8 of Agenda	M/s Arshiya International Ltd., Mumbai.	0530148215 Dt. 16.01.2009	Replacement of Bank Guarantee with Corporate Guarantee	The Committee noted that there are clear provisions in the Custom Notification No. 58/2004 for replacement of Bank Guarantee with Corporate Guarantee. Hence, the Committee decided to allow

					replacement of BG with Corporate Guarantee in the case of M/s Arshiya International Limited, Mumbai, by CLA, Delhi.
9	9 of Agenda	M/s Ford India (P) Ltd., Chennai	(i) 01500681 dated 26.12.1997 and (ii) 01500733 dated 17.12.1998 (iii) 0430000397 dated 1.08.2001	Adjustment of exports from EPCG licence No.01500681 dated 26.12.1997 and EPCG licence No. 0430000397 dt 01.08.2001 to licence No. 1500733 dated 17.12.1998. Refixation of Export Obligation in respect of Licence No. 01500733 dated 17.12.1998 ; and Redemption of EPCG licence No. 01500733 dated 17.12.1998.	Shri Preetam Singh, Taxation Manager, Ford India Limited appeared before the Committee and made submissions that the need for transfer of export from one licence to another licence has arisen due to exclusion of vendor sourced goods as per the investigation of Central Excise Authorities and clarification of DGFT. The representative of DOR apprised the Committee that the firm was issued 'No objection Certificate' by the Custom Authorities for transfer of shipping bills from one licence to another. However, the same was withdrawn. The order of withdrawal of 'NOC' was set aside by the Commissioner, against which the Department has moved CESTAT. The matter is presently pending before CESTAT. The Committee noted that the export product is same in all the three licences. The export obligation period is also concurrent. The firm would be able to regularize the subject licences if the shipping bills contained in Annexure_II of the Agenda are allowed for adjustment from one licence to another. The Committee also noted that there is no loss to the exchequer on this account. In view of this, the Committee decided to allow adjustment of exports from EPCG licence No.01500681 dated 26.12.1997 and EPCG licence No. 0430000397 dt 01.08.2001 to EPCG licence No. 01500733 dated 17.12.1998 as per details in Annexure-II of Agenda. The

					remaining requests for re-fixation of EO and issue of EODC are acceded to & would accordingly be disposed off on file.
10	10 of Agenda	M/s Indiana Travels Pvt. Ltd., New Delhi	0530139146 Dt. 19.7.2005	Permission for conversion of Commercial Vehicle to Private Vehicle. No Objection Certificate thereof.	The Committee did not find any merit in the justifications of the firm for conversion of commercial vehicle to private vehicle prior to completion of stipulated period of five years and hence the Committee rejected the request.
11	11 of Agenda	M/s Dharnidhara Spinning Mills (P) Ltd., Salem	1 3230011342 Dt. 21.01.2009 2 3230010903 Dt. 01.11.2007	Permission for issuance of invalidation letter under Para 2.5 of FTP	The Committee noted that the firm did not obtain the Invalidation letter for domestic procurement of goods prior to effecting the procurement. Further, the Committee also observed that the request of the firm has ultimate bearing with Chapter 8 of HBP.Vol.I relating to Deemed Export which is not the mandate of the EPCG Committee. Therefore, it was decided to maintain the rejection.
12	12 of Agenda	M/s Jai Gurudev Apparels Pvt. Ltd. Jaipur	1 1330001540 Dated 9.3.2007 2 1330001681 Dated 19.9.2007	1 Regularization of re-export of the capital goods under Para 5.16 of HBP Vol.I 2 Re-fixation of EO taking into account the duty saved amount in respect of remaining capital goods and 3 Redemption/Closure of EPCG Licenses on re-exports of the capital goods.	The representative of DOR stated that the firm may be advised to pay the applicable custom duty on imports and then apply for refund of duty on re-export. The Committee noted that the Custom Authorities have already allowed re-export of the capital goods and the re-export has been made within the prescribed period for re-export provided in para 5.16 of HBP.Vol.I. The Office of Commissioner of Customs, New Delhi vide letter No. VIII(ICD)/6/Exp/ReExport/18/2009 dated 11.8.2009 have also asked for intimation regarding discharge of export obligation for consequential action. The Committee decided to recommend to relax the provisions of Para 5.16 of HBP.Vol.I to the extent that the capital goods have been re-exported to the firm other than foreign supplier.

13	13 of Agenda	M/s Suzuki Textiles Limited, Bhilwara, Rajasthan	13300000060/2/11/00 dated 27.03.2001	Change of name from M/s Super Syncotes India Limited, to M/s Suzuki Textiles Limited,(STL)as per order of BIFR.	The Committee approved change of name from M/s Super Syncotex India Limited, to M/s Suzuki Textiles Limited,(STL)as per order of BIFR. Before endorsement of new name on licences, the firm would get the endorsement of necessary changes in IEC and RCMC.
14	14 of Agenda	M/s White House Chennai	0430001003 dated 05.03.2003	Nexus Approval	Nexus Certified
15	15 of Agenda	M/s Bonfglioli Transmissions Pvt. Limited, Chennai.	0430000306 dated 07.03.2001.	Nexus Approval	Nexus Certified

The Committee took up the Agenda pertaining to Nexus approval and took the decisions indicated against each case:

PART-I-Nexus cases:

Sl.No./ Case No.	Firms Name & File Number	EPCG No. and Date	<u>CIF/Duty Saved Amount In Rs.</u>	<u>Export Obligation Addl. US\$ Average in Rs.</u>	Import Item	Export Product	Decision
1.	Hindalco Inds Ltd. Varanasi 23/62/AM09/EPCG.I (also for below listed 26 cases)	1530000026 Dt.26-2-2002	7,13,92,178/-	7410440 ---	As per list	Aluminum Ingots, Wire/Bars Rod/Ally Billets	It has been decided to call for a copy each of the application, licence, import items and export items from the RA/Firm and submit the same to the Committee
2.	--Do--	1530000019 Dt.9-11-2001	136,80,08,762/-	141250650 ---	As per list	-Do-	-Do-
3.	--Do--	1530000036 Dt. 17-3-2003	95,79,567/-	994352 --	As per list	-Do-	-Do-
4.	--Do--	1530000032 Dt. 18-11-2002	1,00,56,450/-	1043850 --	As per list	-Do-	-Do-
5.	--Do--	1530000027 Dt. 10.7.2002	7,49,04,687/-	7775035 --	As per list	-Do-	-Do-

6.	--Do--	1530000039 Dt. 27-03-03	48,46,142/-	503025 ---	As per list	-Do-	-Do-
7.	--Do-- Mumbai	0330000819 Dt. 12-1-2001	2,67.22.223/-	2847030 Avg. E.O.2149299131	Slitter Machine etc.	Aluminum Foils	-Do-
8.	-Do-	0330001520 Dt. 13-11-01	2,90,34,150/-	3075000 2149299131	Lamintor	Aluminum Foils	-Do-
9.	Mangalore Refinery & Petro Chemical Ltd., Mumbai	0330004188 Dt. 26-08-03	33,63,724/-	562712 8490933333/-	As per list	Naphtha, ATF,HSD, etc.	The committee decided to call from the firm a copy of the application, licence, import items and export items.
10.	Ballarpur Inds. Ltd. Mumbai	0330001557 Dt. 3-12-01	19,21,62,822/-	20351919 149700773/-	As per list	Paper & Paper products	The committee decided to call from the firm a copy of the application, licence, import items and export items.
11.	Bharat Hotels Ltd. Mumbai	0330001332 Dt. 4-9-01	1,00,00,000/-	5165715.00 ----	As per list	Service Provider	Copy of the Application, licence and import/export list is to be obtained.
12.	Agarwal Fastners Pvt. Ltd. Mumbai	0330003750 Dt.10-6-03	53,200/-	889445.00 12,07,676/-	As per list	Bolt/Screws of stainless steel	Nexus Certified.
13.	Sterlite Industries (India) Ltd. Mumbai	0330003433 Dt. 25-03-03	9,01,21,387/-	554735.00 221333333/-	Concrete Cells with Spares	Copper	Nexus Certified
14.	-do-	0330004363 Dt. 23-09-03	1,72,23,914/-	2879651/- 4131700/-	Process Waxless SS cathode plates	Anodes Slime, Copper, Cathode &Rods	Nexus Rejected
15.	Ingersoll Rand (India) Ltd. Mumbai	0330002816 Dt. 11-11-02	4,39,053/-	46500.00 78940542/-	Frequency Converter as per license	Air Compressor & vacuum Pumps	Nexus Certified
16.	Owens Corning (India) Ltd.	0330004316 Dt.12-09-03	29,10,023/-	486524.00 1525182/-	As per list	Glass Fibre Roving & Glass Fibre Mats	Nexus Certified
17.	Pragati Glass Works Ltd., Mumbai	0330003806 Dt. 25-6-03	65,880/-	11,014.00 12307000/-	As per list	Empty Glass Bottles with printing over it.	Nexus Certified
18.	Technova Imaging Systems Pvt. Ltd., Mumbai	0330003075 Dt. 8-1-03	5,55,27,221/-	5880875.00 88897666/-	As per list	Offset Printing Plates used for image transfer	Copy of the Application, licence and import/export list is to be sent to DHI
19.	---Do--	0330004410 Dt. 29-9-03	4,87,827/-	81559.00	As per list	As above	Nexus Certified

				120084/-			
20.	General Seal Co. P. Ltd., Mumbai	0330001424 Dt. 15-10-01	16,30,066/-	172610.00 4035411/-	As per list	All types of mechanical seals its spare, components and accessories	Nexus Certified
21.	Essar Steels Ltd., Mumbai	0330000773 Dt. 18-12-00	19,8414,924/-	21139455.00 160467019/-	As per list	Hot Rolled Coils, Hot Rolled Sheets, Hot Rolled Plates	Copy of the Application, licence and import/export list is to be sent to DHI.
22.	Tarun Exim Pvt. Ltd., Mumbai	0330003445 Dt. 27-03-03	1,98,52,796/-	2102605.00 -----	As per list	Iron Ore Fines	Nexus Certified
23.	Grand Hotel (Mumbai) Pvt. Ltd., Mumbai	0330000379 Dt. 23-6-01	5,68,460/-	52880.00 12531369/-	As per list	Services to Customers	The committee decided to call from the firm copy of the application, licence, import items and export items from RA.
24.	Rolaster Pvt. Ltd., Mumbai	0330008220 Dt. 22-3-2005	23,15,,032/-	387048.00 10269214/-	As per list	Tubes Pipes & Hollow Profiles Seamless of Iron or Steel, Rolamate, Scroll Terminal Boxes, etc.	Nexus Certified
25.	Janus International Pvt. Ltd., Mumbai	0330004038 Dt. 6-8-2003	49,35,532/-	825167.00 NIL	As per list	Label Printing Paper	Nexus Certified
26.	PLN Construction New Delhi	0530134482 Dt. 9-7-03	75,80,757/-	1276759.00 No information	As per list	Installation of Pipeline by Directional Drilling Method (Service provider)	The committee decided to call from the firm a copy of the application, licence, import items and export items from RA/firm.
27.	Gujarat Co.Op Milk Marketing Federation Ltd. Anand	3430000054 Dt. 10-6-02	6,44,437/-	65,625.00 NIL	Atlas Copco Air (In Dryer Assembled/CKD/SKD/condition) Air Dryer Model MD 300W	Dairy Products	Nexus Certified
28.	Power Build Ltd., Vidhyanagar	3430000167 Dt. 15.10.03	97,19,765/-	1647417.00 1242244/-	As per list	Geared Motors, Gear Reducer etc.	Nexus Certified
29.	Banco Products India Ltd., Baroda	34300000140 Dt. 21-08-03	3,41,145/-	57821.00 86759000/-	As per list	Gaskets	Nexus Certified
30.	Prayas Woollens Pvt. Ltd., Baroda	3430000115 Dt. 21.5.03	1,99,835/-	33870.00 29056159/-	Second Hand Hydraulic Double Piston Bailing press machine	Shoddy Synthetic Yarn	Nexus Certified
31.	Gujarat Indl. Chemical Corpn Ltd. Khambhat	3430000080 Dt. 17-10-02	8,29,214/-	68108.00 821500/-	As per list	Benzyl Chloride/Benzo Tri Chloride/Propionyl Chlgride etc.	Nexus Certified
32.	Banco products India Ltd, Baroda	3430000090 Dt. 13-01-03	15,08,026/-	149377.00	ISGEC Make C Frame 110Tones mechanical Power Press Model	Gaskets	Nexus Certified

				13233333/-	Gy110		
33.	Banco Products India Ltd. Baroda	3430000094 Dt. 17-01-03	11,80,000/-	122406.00 82975000/-	As per list	Gaskets	Nexus Certified
34.	Navjian Roller Floor & Pulse ills Pvt. Ltd., Dahod	3430000204 Dt. 23-1- 2004	2,62,000/-	45221.00 NIL	As per list	Process Indian Pulses, Rice, Cereals	The committee decided to call from the firm a copy of the application, licence, import items and export items from RA/firm.
35	Indian Dairy machinery Co. Ltd., Udyog Nagar	3430000083 Dt. 15-11- 2002	1,23,10,000/-	1267765.00 NIL	As per list	As per list	Copy of application, licence and import/export details to be sent to DHL.
36.	Shaily Engineering Plastics Pvt. Ltd., Baroda	0137740 Dt. 26.5.2000	59,48,300/-	676000.00 13740917/-	As per list	Injection Moulded Plastic Components	Nexus Certified.
37.	Miranda Amsaw Pvt. Ltd., Ankleshwar	3430000074 Dt. 18-9- 2002	3,61,19,669/-	3708384.00 6932487/-	As per list	Swas/Sgements made from high speed steel strips/sheets including Bimetal& Flexible	Nexus Certified
38.	Nirayu P Ltd., Baroda	3430000098 Dt. 23-01- 2003	11,11,010/-	115250.00 24154580/-	As per list	Acetone Thiosemicarbenzone b, 2 Mercapto 5 Methoxy Benzimidazole C.N alfa	Nexus Certified
39.	Banco products India Ltd. Baroda	3430000096 Dt. 21-01- 2003	13,54,323/-	140490.00 82975000/-	As per list	Gaskets	Nexus Certified
40.	Alembic Ltd., Baroda	3430000091 Dt. 15-01- 2003	1,20,81,330/-	1253249.00 952045591/-	As per list	Antibiotics, Drugs & their formulation	The committee decided to call from the firm a copy of the application, licence, import items and export items .
41.	Jewel Consumer Care Pvt. Ltd., Baroda	3430000059 Dt. 27-6- 2002	32,44,787/-	327756.00 NIL	As per list	Tooth Brushes/Domesticiv Brushes/Paint Brushes/Synthetic or Artificial Monofilament yarn	The firm may be asked to furnish usage of the imported goods with justification.
42.	Mercantile Coop Cold Storage Ltd. Anand	3430000012 Dt.18-12-00	1,89,95,082/-	1644240.00 NIL	As per list	Processed Fresh Fruits & Vegetables	Nexus Certified
43.	Jubilant Organosys Ltd., Baroda	3430000131 Dt. 25-7-03	67,711/-	11476.00 14880333/-	As per list	Chlorine de chloride	The firm may be asked to furnish usage

							of the imported goods with justification.
44.	Do	34300000126 Dt. 9-7-03	67,711/-	11476.00 14880333/-	As per list	Choline Di Chloride	The committee decided to call from the firm a copy of the application, licence, import items and export items.
45.	Modern petrofiles Baroda	3430000003 Dt.25-7-2000	1,57,68,000/-	1800000.00 403656333/-	Asper List	Non Cellulosic Textiles	Nexus Certified
46.	Baroda Dist. Coop. Milk Producers Union Ltd., Baroda	3430000101 Dt. 10-02-2003	2,51,073/-	26045.00 75600/-	As per list	Dairy Products/Ice cream only	Nexus Certified
47.	Steelco Gujarat Ltd., Bharuch	3430000135 Dt.31-7-2003	74,53,814/-	1263358.00 1303719068/-	As per list	Cold Rolled Non Alloy Sheets/Wide coils/circle Cold Rolled Galvanized Non Alloy Steel sheets/wide Coils	The committee decided to refer the case to M/o Steel for their comments.
48.	Baroda Dist Coop Mills Producers union Ltd. Baroda	3430000049 Dt.7-5-2002	1,37,79,315/-	1410370.00 4474357/-	As per list	Dairy Products/Dairy Spreads	Nexus Certified
49.	Birla Ngk Insulators Pvt. Ltd., Baroda	3430000113 Dt. 19-5-2003	22,51,856/-	381670.00 484282997/-	As per list	Various types of porcelain (ceramic) Insulators	Nexus Certified
50.	Perfect Colourants and Plastics Pvt. Ltd., Broda	3430000205 Dt. 28-1-04	8,30,446/-	143334.00 4224796/-	As per list	Colour, white and balckmaster batches, compound of poly propylene etc.	The committee decided to call from the firm a copy of the application, licence, import items and export items.
51.	Sterling Biotech Ltd. Baroda	3430000047 Dt. 26-3-2002	6,18,69,600/-	5155800.00 NIL	As per list	Organic & Inorganic Chemical, Gelatin Di-calcium Phosphate, Drugs, Pharmaceuticals & Intermediates etc.	Nexus Certified
52.	Birla NGK Insulators Pvt. Ltd., Panchmahal	3430000112 Dt. 19-5-03	5,36,333/-	90903.00 484282997/-	As per list	Various types of porcelain (ceramic) Insulators	Nexus Certified
53.	SolarisBiochemicals Ltd., Baroda	3430000147 Dt. 10-9-03	71,25,097/-	1207643.00 27696100/-	As per list	Citric Acid	Nexus certified.
54.	Rolaster Pvt. Ltd., Gurgaon 01/36/218/56/AM06	0330004236 Dt. 1-9-03	Rs.1,04,218/-	17424.11 NIL	As per list	Hollow Profiles, Scroll, Rolmat, 4 Bolt Slip on flanges system.	Nexus Certified
55.	Shasun Chemical & Drugs Ltd. Chennai 23/62/AM03/EPCG.I	0430000083 Dt. 26-4-2004	3,54,132/-	40160.00 911766666/-	As per list	Bulk Drugs	Nexus certified.

56.	ABB Ltd. Mumbai 01/23/06/AM10/EPCG.I	0330004164 Dt.21.8.2003	13,79,394/-	230619.00 19091280/-	As per list	Transformers of all type	Copy of the application, licence and import/export details to be called from RA.
57.	Sun Pharmaceutical Industries Ltd., Mumbai 01/36/218/106/AM08	0330002648 Dt. 4-10-2002	7,54,415/-	79900.00 915713333/-	Aerosol equipment along with essential accessories	Tablets, capsules, injection drugs and drugs intermediates	The case has already been decided in the meeting on 3.2.2010 and hence withdrawn.
58.	Sumi Motherson Innovative Engg. Ltd Noida 18/656.AM03/EPCG.I	0530133740 Dt. 15-01-2003	73,51,525/-	759455.00 121667196/-	As per list	Injection moulded plastics parts & components for automobiles and parts & components for wiring harnesses	The case has already been decided in the meeting on 3.2.2010 and hence withdrawn
59.	Alfa Laval India) Ltd., Pune 23/0214/AM04/EPG.I	3130000345 Dt.21.3.2003	11,47,684/-	119800.00 171854000/-	As per list	Equipments for Pharmaceuticals/Process Industry etc.	The case has already been decided in the meeting on 3.2.2010 and hence withdrawn
60.	R.L. Steel & Energy Ltd. Aurangabad 23/64/AM10/EPCG.I	0330004997 Dt. 6-1-2004	2,89,110/-	48336.00 158485333/-	As per list	Alloy Steel Flats/Bars	The case has already been decided in the meeting on 3.2.2010 and hence withdrawn
61.	Videocon Exports Pvt. Ltd., Aurangbad 01/36/218/192/AM02	03501002 Dt. 28-10-98	2.40 criers	2379636.00 US\$ 158720.00	As per list	Tape recorder & Combination with Radio	The case has already been decided in the meeting on 3.2.2010 and hence withdrawn
62.	Modern Petrofils, Baroda 1/36/218/19/AM10/EPCG.I	2134421 Dt. 30-6-95	63,36,00,000/-	183080999 NIL	As per List	Polyester Filament Yarn texturised yarn etc.	The case has already been decided in the meeting on 3.2.2010 and

							hence withdrawn
63.	Hindustan Zinc Ltd., Udaipur 01/36/218/71/AM09/EPCG-I	As per List	As per list	-----	-----	Re-Fixation of Annual; Exports against 51 EPCG Licenses	This case has been considered vide S.no 2 of Agenda
64	Hindalco Industries Ltd., (Birla Copper) Baroda 01/36/218106/ AM10	34300000134 Dt. 31-7-03	11,27,771/-	9022168/- 191147.62	Vertical Sulphuric Acid Pump Pump Type MSH 2428 Size 8H	Copper Cathode CC Rod, Gold and Silver Anode Slime Selenium	The case has already been decided in the meeting on 3.2.2010 and hence withdrawn
65.	Purewal & Associates Ltd. 18/70/AM-10/EPCG-I	2288001500 Dt 13-10-2003	0.94 Crores	2.24 Crores	Permission to export alternate products		The case has already been decided in the meeting on 3.2.2010 and hence withdrawn
66.	M/S Cactus Imaging India (P)Ltd. 01/36/218/15/ AM07/EPCG-I	0400001206 Dt18.10/2000	1,87,71,750	US\$20,25,000.00	Blue Board	Large format digital imaging solutions using scanning, proofing, Digital printing and finishing.	The case has already been decided in the meeting on 3.2.2010 and hence withdrawn
67.	Cipla Ltd. Mumbai 01/33/218/63/ AM- 10/EPCG-I	0330002706 Dt.16.10.02			As per list	-----	The case has already been decided in the meeting on 3.2.2010 and hence withdrawn

PART-II-Nexus Cases

S.No	Name of the firm	Licence No & Date	Import items	Export items	Decision
01.	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000091 dt.07.11.2003	As Per List of Import items Enclosed	Iron Ore Pellets	The committee decided to call from the firm a copy of the application, licence, import items and export items.
02	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000094 dt.07.11.2003	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
03	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000095 dt.05.12.2003	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
04	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000101 dt.29.12.204	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
05	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000103 dt.06.1.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
06	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000104 dt.12.01.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
07	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000111 dt.17.12.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
08	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000122 dt.21.04.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
09	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000123 dt.21.04.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
10	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000129 dt.26.04.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
11	M/s. Hy-Grade Pellets Limited, Visakhapatnam	2630000131 dt.07.05.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
12	M/s. Satya Sea Foods Limited,	2630000132 dt.12.05.2004	As Per List of Import items Enclosed	Frozen Marine Products	Nexus Certified
13	M/s. Survarna Rekha Exports Pvt.Limited,	2630000133 dt.13.05.2004	As Per List of Import items	Fish and Fishery	Nexus Certified

			Enclosed	Products	
14.	M/s. Devi Sea Foods Limited,Vis	2630000136 dt.25.05.2004	As Per List of Import items Enclosed	Frozen Shrimp	Nexus Certified

-2-

15.	M/s. Devi Sea Foods Limited,Vis	2630000137 dt.25.05.2004	As Per List of Import items Enclosed	Frozen Shrimp	Nexus Certified
16	M/s. Devi Sea Foods Limited,Vis	2630000138 dt.25.05.2004	As Per List of Import items Enclosed	Frozen Shrimp	Nexus Certified
17	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000139 dt.04.06.2004	As Per List of Import items Enclosed	Iron Ore Pellets	The committee decided to call from the firm a copy of the application, licence, import items and export items.
18	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000142 dt.15.06.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
19	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000143 dt.16.06.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
20	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000151 dt.28.07.2004	As Per List of Import items Enclosed	Iron Ore Pellets	-Do-
21.	M/s. Goetze (India) Limited,	0530134427 dt.27.06.2003	As Per List of Import items Enclosed	Piston	The Committee decided to refer these cases to M/o Steel to call their representative in next meeting alongwith technical inputs.
22	M/s. Goetze (India) Limited,	0530134426 dt.27.06.2003	As Per List of Import items Enclosed	Pistons	The Committee decided to refer these cases to M/o Steel to call their representative in next meeting

					alongwith technical inputs.
23	M/s. Gujarat Guardian Ltd	0530132141 Dt.11.09.2001	Automatic Mirror Coating plant including spares-1 Number 2.Loading/Unloading system with spares for mirror coating plant-1 Number	Mirror on float Glass	Nexus Certified
24	M/s. Dev Bhumi Cold Chain Pvt. Limited, Delhi	0530134870 dt.16.09.2003	As Per List of Import items Enclosed	Agriculture Produce	Nexus Certified
25	M/s. Goetze (India) Limited,	0530134428 dt.27.06.2003	As Per List of Import items Enclosed	Pistons	Nexus Certified
26	M/s. Goetze (India) Limited,	0530134642 dt.08.08.2003	As Per List of Import items Enclosed	Pistons	Nexus Certified
27	M/s. Dixon Utilities and Export Pvt.Limited,Noida	0530134558 dt.23.07.2003	As Per List of Import items Enclosed	CTV sets	Nexus Rejected

-3-

28	Coral Drug Pvt.Limited	0530134704 dt.08.08.2003	As Per List of Import items Enclosed	Bulk Drug and Herbal Products	Nexus Certified
29	M/s. Goetze (India) Limited,	0530132892 dt.23.05.2003	As Per List of Import items Enclosed	Pistons Rings	Nexus Certified
30	M/s. Carraro India Limited	0530132575 Dt.15.02.2002	As Per List of Import items enclosed	Transmission systems for Tractors and ITS spares.	The committee decided to call from the firm a copy of the application, licence, import items and export items.
31.	M/s. Dhiman Engg. Coroporation	0530134844 Dt.12.09.2003	As Per List of Import items enclosed	Plastic Components	The committee decided to call from the firm a copy of the application, licence, import

					items and export items.
32.	M/s. Craftech Numerics Pvt. Limited,	0530132964 Dt.10.06.2002	As Per List of Import items enclosed	Tooling Inserts Rubber Moulds, Reverse Engineering Services ,Vacuum Cast part, Epoxy Tooling	Nexus Certified
33.	M/s. Grammy Digital Audio Company	0530132850 dt.15.05.2002	As Per list of Import items enclosed	Audio Cassette	Nexus Certified
34	M/s. Gulati Glass Industries Pvt.Limited	0530133757 Dt.20.01.2003	As Per List of Import items enclosed	Glass & Glass Ware	Nexus Certified
35.	M/s. Groz –Beckert Asia Pvt. Limited, New Delhi	0530133349 Dt.25.09.2002	As Per List of Import items enclosed	NT Latches for Hosiery Needles	Nexus Certified
36.	M/s. Goodwill Printers Delhi	0530133070 Dt.11.07.2002	As Per List of Import items enclosed	Stationary & Allied Items (Diaries Gift Items ETC.)	Nexus Certified
37	M/s. Gopsons Papers Pvt. Ltd.,	0530133276 Dt.05.09.2002	As Per List of Import items enclosed	Printed Books other printed articles.	The committee decided to call from the firm a copy of the application, licence, import items and export items.
38.	M/s. Controls & Switchgear Contactors Limited, N D	0530134865 Dt.16.09.2003	As Per List of Import items enclosed	Contactores, add – on- Block, Timers, Relays, Motors, Starters, Parts and Components etc.	Nexus Certified

-4-

39	M/s. CTM India Limited ND	0530134233 Dt.27.05.2003	As Per List of Import items enclosed	Moulds, Jigs and Fixtures	Nexus Certified
40	M/s. Gurind India Pvt.Ltd.	0530133785 Dt.27.01.2003	As Per List of Import items enclosed	Glass Art ware	The committee decided to call from the firm a

					copy of the application, licence, import items and export items.
41.	M/s. Capital Power Systems Limited, Noida	0530133776 Dt.22.01.2003	As Per List of Import items enclosed	Electric Meter Box , Electric Meters & Their Components	Nexus Certified
42	M/s. Dabur India Limited	0530133995 Dt.26.03.2003	As Per List of Import items enclosed	As per list of export items enclosed.	The committee decided to call the firm a copy of the licence, import items and export items
43	M/s. Eicher Limited, N D	0530133400 Dt.11.10.2002	As Per List of Import items enclosed	Tractors/Engines /Spare Parts	The Committee decided to send a copy of application, licence and import/export details to DHI..
44	M/s. Escorts Limited	0530133456 Dt.23.10..2002	As Per List of Import items enclosed	Shock Absorbers & ITS Parts	The Committee decided to send a copy of application, licence and import/export details to DHI.
45	M/s. Ajanta Offset & Packaging's Limited, Delhi	0530133261 Dt.04.09.2002	As Per List of Import items enclosed	All kinds of paper Board ,PTD Books ,Writing Pads, Diaries Calendars ETC.	The committee decided to call from the firm a copy of the application, licence, import items and export items.
46	M/s. Ajanta Offset & Packaging's Limited, Delhi	0530133435 Dt.18.10.2002	As Per List of Import items enclosed	All kinds of Paper, Paper Board , Board Based products including all types of printed books	The committee decided to call from the firm a copy of the application, licence, import items and export items.
47	M/s. Bharat Aluminum Co. Limited, New Delhi	0530133871 Dt.20.02.2003	As Per List of Import items enclosed	Aluminum Ingots, Aluminum Wire	-Do-

				Bar/Rods ,Rolled etc.	
48	M/s. Aalekh Polymers Pvt. Limited, ND	0530133232 Dt.23.08.2002	As Per List of Import items enclosed	Filled /Reinforced/ Additive Plastic Granules * Coloured Master batch.	-Do-
49	M/s. Al chem. International Limited ND	0530133500 Dt.20.02.2003	As Per List of Import items enclosed	Drugs & Drugs Intermediates	Nexus Certified

-5-

50	M/s.Anand Motor Products Pvt. Limited Delhi	0530133305 Dt.12.09.2002	As Per List of Import items enclosed	Motor Parts , Metal Bonded Robber Parts (Moulded /Extruded)	The committee decided to call from the firm a copy of the application, licence, import items and export items.
51	M/s.Apeejay Surrendra Park Hotels Limited, ND	0530133275 Dt.05.09.2002	As Per List of Import items enclosed	Services to foreign guests	The committee decided to call from the firm a copy of the application, licence, import items and export items.
52	M/s. Ajanta Offset & Packaging's Limited, Delhi	0530134346 Dt.13.06.2003	As Per List of Import items enclosed	All kinds of Paper, Paper Board , Board Based products including all types of printed books	The committee decided to call from the firm a copy of the application, licence, import items and export items.
53	M/s. Adarsh Kanch Udyog Pvt. Limited,	0530134570 Dt.25.07.2003	As Per List of Import items enclosed	Lead Glass Tubing, soda Glass Tubing and all type of glass tubing	Deferred for want of details.
54	M/s.AVN Print & Pack Pvt.Limited Delhi	0530134544 Dt.23.07.2003	As Per List of Import items enclosed	Printing and stationery Products	Deferred for want of details.
55	M/s.Azure Kooltech Industries New Delhi	0530133807 Dt.04.02.2003	As Per List of Import items enclosed	Indore Unit for split Air conditioner /Blowers	Deferred for want of details.
56	M/s.Amira Foods (India)	0530133760	As Per List of	Rice	The committee

	Ltd.,N Delh	Dt.20.01.2003	Import items enclosed		decided to call from the firm a copy of the application, licence, import items and export items.
57	M/s.Amira Foods (India) Ltd.,N Delh	0530132343 Dt.27.11.2003	As Per List of Import items enclosed	Agricultural Product	The committee decided to call from the firm a copy of the application, licence, import items and export items.
58	M/s.Bharti Infotel Limited	0530135382 Dt.16.12.2003	As Per List of Import items enclosed	Service Provider	Deferred for want of details.
59.	M/s.Bharati Celluar Limiter,N D	0530134754 Dt.29.08.2003	As Per List of Import items enclosed	Service Provider	Deferred for want of details.
60	M/s.Alchem International Limited	0530133669 Dt.20.12.2002	As Per List of Import items enclosed	Drugs and drugs Intermediates	The committee decided to call from the firm a copy of the application, licence, import items and export items .
61	M/s.Alchem International Limited	0530133767 Dt.20.1.2002	As Per List of Import items enclosed	Drugs and drugs Intermediates	-Do-
62	M/s.Amirchand Jagdish Kumar Delhi	0530133249 Dt.2.09.2002	As Per List of Import items enclosed	Rice	Deferred for want of details.

-6-

63	M/s.Balloons ,N.D	0530132133 Dt.07.09.2001	As Per List of Import items enclosed	Readymade Garments (Mens Shirts)	Deferred for want of details.
64.	M/s. Alcome Overseas Pvt.Limited	0530131824 Dt.27.05.2001	As Per List of Import items enclosed	Chemical (0062)	Deferred for want of details.
65	M/s. Al Chem. Interventional Limited ,ND	0530132428 Dt.20.12.2001	As Per List of Import items	Drugs and Drugs Intermediates	Deferred for want of details.

			enclosed		
66	M/s. Al Chem. Interventional Limited ,ND	0530133429 Dt.20.12.2001	As Per List of Import items enclosed	Drugs and Drugs Intermediates	Deferred for want of details.
67	M/s.Bharat Explositives Limited, N D	0530134025 Dt.02.04.2003	As Per List of Import items enclosed	Nitroglyl cerine in solvated adhesive	Deferred for want of details.
68	M/s. APIS (India) Natural Products N D	0530133269 Dt.04.09.2002	As Per List of Import items enclosed	Honey Polyflora (Honey)	Deferred for want of details.
69	M/s. Al Chem. Interventional Limited ,ND	0530133619 Dt.04.12.2002	As Per List of Import items enclosed	Drugs and Drugs Intermediates	Deferred for want of details.
70	AV Engineers ,N D	0530133404 Dt.11.10.2002	As Per List of Import items enclosed	Automotives parts (Machinery Spares & Fittings (Aluminium)	Deferred for want of details.
71	Bharat Enterprises ND	0530133308 Dt.012.09.2002	As Per List of Import items enclosed	Leather Garments	Deferred for want of details.
72	M/s. Synmedic Laboratories ND	0530132593 Dt.20.02.2002	As Per List of Import items enclosed	Pharmaceutical Products	Deferred for want of details.
73	M/s. Syndicate Binders	0530132243 Dt.16.10.2001	12000 Sinloch Perfect Blinder SB-1300 S4MP-Number-1	Stationary & Allied Products (Diaries etc.)	Deferred for want of details.
74	M/s. Sigma Freudenberg Nok Pvt. Limited	0530131955 Dt.12.07.2001	As Per List of Import items enclosed	Oil Seals all kinds including Hydraulic, Pneumatic.	Deferred for want of details.
75	M/s. SBEC Sugar Limited	0530132117 Dt.04.09.2001	As Per List of Import items enclosed	Sugar	Deferred for want of details.
76	M/s. Morepen Laboratories Limited & Morepen International	0530132435 Dt.21.12.2001	As Per List of Import items enclosed	Drugs and Drugs Intermediates	Deferred for want of details.

-7-

77	M/s. Macro Entertainment Pvt. Limited,	0530132507 Dt.21.01.2002	As Per List of Import items enclosed	Video Software, Television Software, Multimedia Software, Graphics	Deferred for want of details.
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				Related services Thereof.	
78	M/s. Samsong India Electronics Limited ND	0530133818 Dt.05.02.2003	As Per List of Import items enclosed	Colour Televisions	Deferred for want of details.
79	M/s. Sunstar Overseers Limited Delhi	0530133295 Dt. 10.09.2002	As Per List of Import items enclosed	Basmati /Non Basmati Rice.	Deferred for want of details.
80	M/s. S.Chand International Delhi	0530133123 Dt.23.07.2002	As Per List of Import items enclosed	Books	Deferred for want of details.
81.	M/s. Spun Micro Processing Pvt.Limited Delhi	0530133173 Dt.08.08.2002	As Per List of Import items enclosed	Gear And Gear Blanks (Auto Mative Components)	Deferred for want of details.
82	M/s. Span Farms Pvt. Limited ND	0530133675 Dt.26.12.2002	1.Grain Color Sorter Mder :GS1200AIS – Number -1 2. DEL: TA 145PRE-Cleaner-Number-1	Rice	Deferred for want of details.
83.	M/s. Morepen Laboratories Limited & Morepen Internationa	0530133248 Dt.2 .09.2002	As Per List of Import items enclosed	Drugs and Drugs Intermediates, Formulations	Deferred for want of details.
84	M/s. Morepen Laboratories Limited & Morepen Internationa	0530133253 Dt.2.09.2002	As Per List of Import items enclosed	Drugs and Drugs Intermediates	Deferred for want of details.
85	M/s. Mascot (India) Tools & Forgings Pvt Limited	0530133668 Dt.2.09.2002	As Per List of Import items enclosed	Forged Hand Tools	Deferred for want of details.
86	M/s. Oriental Carbon & Chemicals Limited, ND	0530134748 Dt.03.09.2003	As Per List of Import items enclosed	Insoluble Sulphur	Deferred for want of details.
87	M/s. Victora Tools Engineers, Faridabad	0530135665 Dt10.2.2004	As Per List of Import items enclosed	Sheet Metal Components & Sub assembly for Automobile	Deferred for want of details.

-8-

88	M/s. Synmedic Laboratories ND	0530134284 Dt.05.06.2002	As Per List of Import items enclosed	Pharmaceutical Products	Deferred for want of details.
89.	M/s. Sterling Tools Limited,	0530134355	As Per List of	Fasteners –Bolts,	Deferred for

	ND	Dt.19.06.2003	Import items enclosed	Serews, Nuts, Studs etc.	want of details.	
90	M/s. Sterling Tools Limited, ND	0530134472 Dt.07.07.2003	As Per List of Import items enclosed	Fasteners –Bolts, Serews, Nuts, Studs etc.	Deferred for want of details.	
91.	M/s. Steel Bird Hi-Tech (India) Limited, ND	0530134893 Dt.19.09.2003	As Per List of Import items enclosed	Safety Helmets & ITS Parts	Deferred for want of details.	
92	M/s. U.P.Twiga Fiber Glass Limited, ND	0530134093 Dt.30.04.2003	As Per List of Import items enclosed	Fiber Glass Tissue with UF/PF Resin Content Minimum 17%.	Deferred for want of details.	
93	M/s. Tara Arts Printers	0530134324 Dt.11.06.2003	As Per List of Import items enclosed	Books, Magazines, Calendars, Diaries & Other Printed Paper Products	Deferred for want of details.	
94	M/s. Sunstar Overseas Limited, Delhi	0530134174 Dt.14.05.2003	As Per List of Import items enclosed	Basmati/Non Basmati Rice	Deferred for want of details.	
95	M/s. Smatal Color Limited	0530134534 Dt.18.07.2003	As Per List of Import items enclosed	Color Picture Tube/Color Display Tubes	Deferred for want of details.	
96.	M/s. SRS Diecasting Pvt. Limited, Gurgaon`	0530134954 Dt.29.09.2003	As Per List of Import items enclosed	Pressure Die cast Component	Deferred for want of details.	
97	M/s. Sunstar Overseas Limited, Delhi	0530134173 Dt.14.05.2003	As Per List of Import items enclosed	Basmati/Non Basmati Rice	Deferred for want of details.	
98	M/s. MARS Associates Pvt.Limited, Manesar	0530134394 Dt.25.06.2003	As Per List of Import items enclosed	Aluminum Alloys Pressure Die casting Machined, Steel Forging/Casting.	Deferred for want of details.	

99	M/s. Modi Motor Pvt.Ltd.	0530134574 Dt.25.07.2003	As Per List of Import items enclosed	All kinds of printing & Packaging including paper	Deferred for want of details.	
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				cartons, inserts, labels , folders, posters etc.	
100	M/s. Mitra Industries Limited, N D	0530134592 Dt.1.08.2003	As Per List of Import items enclosed	Blood Collection Bags	Deferred for want of details.
101	M/s. Musashi Auto Partsindia Pvt. Limited,	0530134559 Dt.23.07.2003	As Per List of Import items enclosed	Bearings, Gears, Gearing and Driving Elements	Deferred for want of details.
102	M/s. Punj Lloyd Limited, ND	0530135235 Dt.18.11.2003	As Per List of Import items enclosed	Construction and Related Engineering Services	Deferred for want of details.
103	M/s. Pearl Mineral Limited	0530134452 Dt.03.07.2003	As Per List of Import items enclosed	Granite Tiles, Slabs Blocks	Deferred for want of details.
104	M/s. PLN Construction Pvt.Limited, ND	0530134482 Dt.09.07.2003	As Per List of Import items enclosed	Construction and Related Services	Deferred for want of details.
105	M/s. Musashi Auto Partsindia Pvt. Limited,	0530134578 Dt.25.07.2003	As Per List of Import items enclosed	Bearings, Gears, Gearing and Driving Elements	Deferred for want of details.
106	M/s. Phoenix Lamps India Limited, Noida	0530134980 Dt.01.10.2003	As Per List of Import items enclosed	Halogen Lamps compact florescent lamps & Parts thereof.	Deferred for want of details.
107	M/s. Positiv Television Pvt. Limited,	0530135138 Dt.27.10.2003	As Per List of Import items enclosed	Television services, Television Transmission services, Video Software Related Services.	Deferred for want of details.

-10-

108	M/s. Ramani Hotels Limited, Mumbai F.No.18/31/AM-10/ EPCG-II	0330003004 Dt.30.12.2002	As per List of Import Items Attached	Service to the customers at hotel & Restaurant with Condition to earn	Deferred for want of details.
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				Foreign Exchange in convert able currency.	
109	M/s. Taurian Iron & Steel Co. Limited, Mumbai	0330003445 dt.27.03.2003	List of Import Items Attached	Iron ore fines	Deferred for want of details.
110.	M/s. Videocon Intenerational Limited, Mumbai Pt.F.23/1525/AM-02/EPCG-II	05330001589 Dt 14.12.2001	Rebuild for coming funnel press machine from(Lynch systems, USA) details as per list attached and spares etc.	Glass parts for colour picture tubes, colour tubes CTV sets and sub assemblies B & W TVs and sub assemblies.	Deferred for want of details.
111	M/s. Ruchi soya Industries Limited, Mumbai F.No.18/36/AM-10/EPCG-II	0330006500 dt.25.8.2004 & 0330001414 Dt.09.10.2001	As per List of Import items attached	Soya bean meal and extraction, textures vegetable protein edible Soya flour.	Deferred for want of details.
112	M/s. Synmedic Laboratories, Faridabad F.No.18/65/AM-10/EPCG-II	0530132444 dated 28.12.01	As per List of Import Items attached	Pharmaceutical Product	Deferred for want of details.
113	M/s. Rubco Sales International Pvt. Limited, Kannur F.No.18/63/AM-10 /EPCG-II	1030000136 Dt.16.11.2000	-	-	Deferred for want of details.

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The meeting ended with a vote of thanks to the Chair.

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